NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 354/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017

NAME OF THE PARTIES: Armed Forces Ex-Officers Multi Service Co-Operative Socity Ltd.

V/s

Ganage Pressing Pvt.Ltd

. SECTION OF THE COMPANIES ACT: I & BP Code 2016.

DESIGNATION S. No. V'P'Vace Advfrahlgen

ORDER

TCP No.354/ I&BP/NCLT/MB/MAH/2017

Since the post sent to the Corporate Debtor having returned with an endorsement as "LEFT", the Petitioner Counsel has sought time to find out as to whether the address of the Registered office has been changed or still continuing in the same address which was given as postal address on the cover returned. At his request, list this matter on 11.7.2017.

Sd/-

V. NALLASENAPATHY Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)